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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

T.P NO. 27/2017  
C.P-1058/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>th</sup> October 2017, 10.30 A.M

Name of the Company		Regency Trust Limited	
Under Section		100,101,102	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. S. K. Dutt Adv  
2. Syamantak Banerjee Adv.

for  
SEBI

25/10/17  
R

ORDER

Ld. Counsel on behalf of SEBI is present.

No time left.

List on 30/11/2017.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)